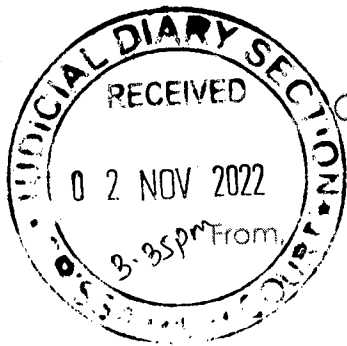


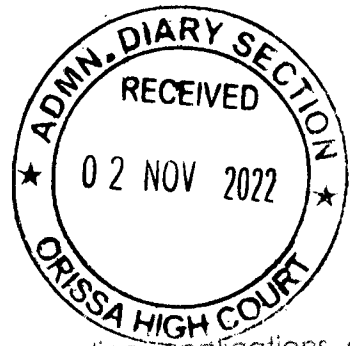
23



OFFICE OF THE DISTRICT JUDGE, BOUDH

Letter No. 6729 /Dated 20.10.2022

Sri Bikram Kumar Pradhan,
District & Sessions Judge,
Boudh



To,

The Registrar General,
High Court of Orissa, Cuttack.

Sub: Submission of fortnight report on pending applications as indicated in Annexure-A/3, pursuant to Judgment dated 31st day of January 2022 passed by the Hon'ble Court in W.P.(C) No.31622 of 2021.

Ref: Hon'ble Court memo No. 4276(32) dated. 07.02.2022.

Sir,
With reference to the subject cited above, I am to submit herewith the fortnight report vide separate sheet, for 1st fortnight of October, 2022 on pending applications for release of seized vehicles as indicated in Annexure-A/3 in respect of the District of Boudh as directed by the Hon'ble Court in the Judgment dated 31st day of January 2022 passed in W.P.(C) No.31622 of 2021.

This is for favour of kind information of the Hon'ble Court.

Yours faithfully,

[Signature]
District & Sessions Judge,
Boudh

Encl: As above

Jud 1
15860
02.11.22

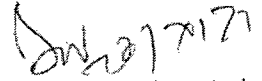
DB-113
10129
2.11.22

Supdr, Writ DB-II

[Signature]
01-11-22
DR CJ I

WEEKLY REPORT ON DISPOSAL OF PENDING APPLICATIONS IN DIFFERENT COURTS OF BOUDH JUDGESHIP FOR RELEASE OF VEHICLES SEIZED IN CRIMINAL CASES IN DIFFERENT POLICE STATIONS OF BOUDH DISTRICT AS PER DIRECTION OF THE HON'BLE COURT VIDE JUDGEMENT DATED 31ST JANUARY 2022 IN W.P (C) NO. 31622/2021 as indicated in "Annexure-A"

No. of applications pending in different Courts of Boudh Judgeship as on 01.10.2022 for release of the seized vehicles as indicated in "Annexure-A"	Applications disposed of during the fortnight from 01.10.2022 to 15.10.2022	No. of applications pending at the end of 15.10.2022	Case No. and Name of the court in which the applications are pending
0	0	0	<u>Nil</u>

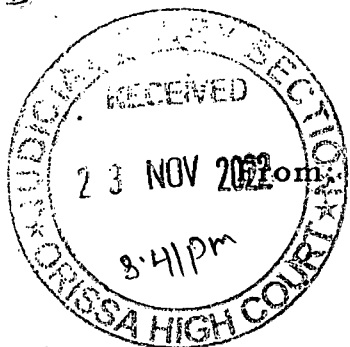

District & Sessions Judge, Boudh

'24'

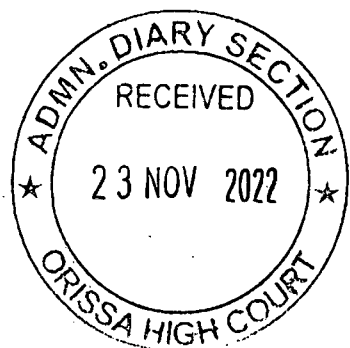
24

ODISHA STATE LEGAL SERVICES AUTHORITY
1st Floor, "Aain Seva Bhawan"
Sector-1, CDA, CUTTACK.

L. No. 4276/Dtd.22.11.2022



Shri Sudipta Acharya, OSJS
Member Secretary,



To
The Registrar (Judicial),
High Court of Orissa,
Cuttack.

Sub: Submission of district-wise data in compliance of the kind direction of the Hon'ble Court.

Sir,

In compliance of the kind Order dated 31.01.2022 of the Hon'ble High Court of Orissa passed in W.P.(C) No.31622 of 2021 (*Ashis Ranjan Mohanty Vrs. State of Odisha and Others*), I am to forward herewith the district-wise data for the period between 20.09.2022 to 16.11.2022, with a request to place the same (enclosed in separate sheet) before the Hon'ble Court for favour of kind perusal.

Judl
17194
22.11.22

Yours sincerely,

22/11/22
Member Secretary

Encl: One Sheet.

Supdt, Writ B-

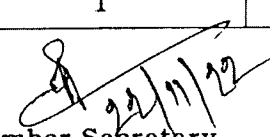
for
22/11/2022
Regl(J)

10934
24.11.22

DB-113

**Compliance of the Order dated 31.01.2022 of the Hon'ble High Court of Orissa in W.P.(C).
No.31622 of 2021 (Ashish Ranjan Mohanty Vrs. State of Odisha & others)**

Sl. No.	Name of DLSA	No. of Vehicles Released as per the revised SOP issued by Hon'ble Court from 20.09.2022 to 16.11.2022	No. of Applications disposed off as indicated in Annexure-A/3 in the order dated 31.01.2022 of the Hon'ble High Court of Orissa in Ashish Ranjan Mohanty Vrs. State of Odisha & others.		Actual Pendency of the Applications for the Release of Vehicle as on 16.11.2022
			No. of seized vehicles disposed off from 20.09.2022 to 16.11.2022	No. of unclaimed vehicles disposed off from 20.09.2022 to 16.11.2022	
1	Angul	67	66	0	132
2	Balasore	43	44	0	109
3	Bargarh	45	11	0	65
4	Bhadrak	57	57	0	181
5	Balangir	103	25	0	45
6	Boudh	16	12	0	24
7	Cuttack	75	75	0	107
8	Dhenkanal	83	83	0	52
9	Deogarh	3	1	0	1
10	Gajapati	11	10	1	43
11	Ganjam	78	18	0	26
12	Jagatsinghpur	9	9	0	71
13	Jajpur	106	87	0	118
14	Jharsuguda	38	36	0	80
15	Kalahandi	26	26	0	21
16	Kendrapara	14	12	0	22
17	Keonjhar	66	75	0	91
18	Khurda	104	104	0	87
19	Koraput	9	7	0	17
20	Malkanagiri	5	2	0	36
21	Mayurbhanj	152	145	0	43
22	Nabarangapur	22	24	0	26
23	Nayagarh	40	40	0	71
24	Nuapada	12	4	0	16
25	Phulbani	14	14	0	31
26	Puri	101	88	0	259
27	Rayagada	16	15	0	29
28	Sambalpur	61	9	0	49
29	Sonepur	15	11	0	33
30	Sundargarh	113	109	0	416
Total		1504	1219	1	2301


Member Secretary